

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Sonitpur, Tezpur

Dated Guwahati, the December, 2021

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJ(S) 4260 dated 09.12.2021

Sir,

With reference to the above, I am directed to inform you that Smti Triza P. Mazinder Baruah, Munsiff No.1-cum-Judicial Magistrate First Class, Sonitpur, Tezpur, has been granted permission to avail Home Travel Concession (HTC) for the current block period of 2020-2021, w.e.f. 24.12.2021 to 02.01.2022 for the journey to her home town Guwahati, by the shortest possible route, as per existing Rules.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2020/ 6637-6640 /A. Dated 14/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Triza P. Mazinder Baruah, Munsiff No.1-cum-Judicial Magistrate First Class, Sonitpur, Tezpur with reference to her letter dated 09.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

self
14.12.21

REGISTRAR (VIGILANCE)

P